

**W.P.(C) PIL No. 3979 of 2015**

21. 21.01.2019

List this matter along with W.P.(C) Nos.23063 and 20403 of 2016 on 18.02.2019.

Office is directed to show the W.P.(C) PIL No.3979 of 2015 as first and other two writ petitions, i.e. W.P.(C) Nos.23063 and 20403 of 2016 be shown respectively in the cause list.

All the Miscellaneous applications filed with these writ petitions be listed on the next date.

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**( K.S. Jhaveri )**  
**Chief Justice**

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**(K. R. Mohapatra)**  
**Judge**